Declaration of Assets and Liabilities

J.Ramayan Manjhi son of Late Satyanarayan Manjhi aged 55 years belonging to 107, Darauli(Reserved) Bihar Vidhan Sabha, Party-BJP give herein below the

Sr.No.	- Description	Self	- Spouse Name(S)	Dependents-1	Name	Dependents-2 Name	Dependents-3 Name	Dependents-4 Name
	Names	Ramayan Manjhi	Mrs. Balkesha Devi	N.A		N.A	N.A	N.A
i)	Cash	28830,00	15450.00					1411
(ii)	Deposits in Banks, Finanancial Institution and Non Banking Financial Companies	23919.98	0.00	0.00		0.00	0.00	0.00
iii)	Bond, Debentures and Shares in Companies	Nil	NH	0.00	74	0.00	0.00	0.00
iv)	Other Financial Institutions, NSS Postal Savings, LIC Policies etc.	LIC Rs. 55700.00	0.00	0.00		0.00	0.00	0.00
v) -	Motor Vehicles(details of Make etc.	Beloro BR-1P/2530(2006 Model)Rs. 255000.00 Scorpio BR-01 PB/3553(2011 Model Rs. 594272.00	0.00	0.00		0.00	0.00	0.00
	Jewellery(give Details of Weight and Value	0.00	80 gm (Gold) Rs. 200000.00	0.00		0.00	0.00	0.00
74700	Other assets, Such as values of claims/interests	3 Arms for Rs. 147722.00	0.00	0.00		0.00	0.00	0.00

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed compnies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee.

21mmmm 45 19060

(Note: Properties in joint ownership indicating the extent of joint ownership wil have to be indicated)

Sr.No.	Description	Self	Spouse Name(5)	Dependent-1	Name	Dependent -2 Name	- Dependent-3 - Name	- Dependent-4 Name
(i)	Agricultur Land Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	15 Kaththa at Balua(Rs. 180000.00) Survey No. 441 & 442 Ancestal Land 4 Katha 18 dhur Rs. 150000.00 Survey no. 1119,1120,290	0.00	0.00		0.00	0.00	0.00
ii)	Non-Agricultural Land- Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	0.00	0.00	0.00		0.00	0.00	0.00
iii)	Building(Commercial and residential) Location(s) Survey Number(s) Extent(Total Measurement) Current Market Value	Residential Flouse (ancestral) at Gyaspur for Rs.150000.00(5 Kaththa 18 dhur) Survey no 116	1 Kaththa 5 dhur(residential plot) _ Rs.500000.00	0.00		0.00	0.00	0.00
iv)	House /Apartment etc- Location (s) Survey Number(s) Extent(Total							
12	Measurement) Current Market Value	0.00	0.00	0.00		0.00	0.00	0.00
v)	Other (Such as Interest in property)	et des	0.00	0.00	- 6	0.00	0.00	0.00

² I give herein below the details of my liabilities/overdues to public financial institution and government dues (Note:- Please give separate details for each item)

2 120 HO GO GO

Sr. No.	Description	Name & address of Bank/Financial - institution(s)/department(s)	Amount outstanding as on		
a) '	(i) Loan from Banks	1 777	403125.00 on 31.08.2012		
	(II) Loans from financial institutions	0.00	0.00		
	(iii) Government Dues: Dues to department dealing with Government accommodation	0:00	0.00		
	(b) Dues to department dealing with Supply of water	0.00	0.00		
	Dues to departments dealing with Supply of electricity	0.00	0.00		
	(d)Dues to departments dealing with Telephones.	0.00	0.00		
	(f) Other dues, if any	0.00	0.00		
	(e) Dues to departments dealing with Government transport(including Aircarft and helicopters)	0.00	0.00		
b)	(i)Income Tax including surcharge (Also indicate the assessment year upto Which Income Tax Return filled Give also Permanent Account Number (PAN)	AZNPM 8932H PAN yet to be filed			
	(ii)Wealth Tax (Also indicate the Assessment year upto which Wealth Tax Raturn filled.)				
	(iii) Sale Tax(Only in case of Proprietory business)				

I hereby declare that the above details are true the best of my knowledge and belief.

Place: Date

Signature

Name: Ramayan Manjhi

Constituency 107, Darauli Vidhan Sabha

Address: 123/124 Virchand Patel Path, Patna

Note: Please sign each page of the declaration

Jununului Z

40 Fac 40